

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB) No. 36/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Small Industries Development Bank of India -Vs- Deepak Kindo
Under Section	95 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Ramachandra Panigrahy, Adv.
 Mr. Anupam Dash, Adv.
 Mr. Soumyajit Mishra, RP

For Respondent (s)

ORDER

Ld. Counsel Mr. Ramachandra Panigrahy appears for the Financial Creditor. Ld. Counsel Mr. Anupam Dash appears for the RP. Mr. Soumyajit Mishra, RP is present in person. There is no representation for the respondent/Personal Guarantor. It is brought to notice that presently the respondent is detained in prison. Hence, notice could not be served. At this juncture, RP is directed to follow the procedure laid down in law to serve the notice to the person, who is detained in prison. List the matter for further consideration on 25.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)